

## WRITTEN ANSWER TO QUESTION

## SHORT NOTICE QUESTION

## National Commission on Labour

S.N.Q. 6. Shri Madhu Limaye:  
Dr. Ram Manohar Lohia:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government have decided to set up a National Commission on Labour;

(b) whether there was any opposition to this move from certain vested interests;

(c) the terms of reference of this Commission;

(d) its composition; and

(e) when it is likely to submit its report?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes.

(b) No.

(c) The Commission is expected to review the existing legislative and other provisions intended to protect the interests of labour, to assess their working and to advise how far these provisions serve to implement the Directive Principles of State Policy in the Constitution on labour matters and the national objectives of establishing a socialist society and achieving planned economic development. It will, in particular, study and report, on matters like, the levels of workers' earnings, arrangements for social security, industrial relations, and measures for improving conditions of rural labour.

(d) In addition to the Chairman and a member Secretary, the Commission will have four members each to represent employers' and workers' interest and four independent members, including one economist.

(e) About two years.

11.16 hrs.

RE: CALLING ATTENTION NOTICES  
(Query)

Shri S. M. Banerjee (Kanpur): I rise on a point of order.

Mr. Speaker: Let him ask for leave and then I will allow him.

Shri Indrajit Gupta (Calcutta South-West): We had also tabled some call-attention notices. Is the hon. Commerce Minister going to make any statement in Parliament today about the outcome of his talks regarding the closure of those textile mills? Is there anything?

The Minister of Commerce (Shri Manubhai Shah): I have requested for the time, half past Two, if it is possible.

श्री बड़े (खारगोन) : अध्यक्ष महोदय, मैं ने भी नोटिस दी थी . . . . .

अध्यक्ष महोदय : आप को इत्तला मिल जायेगी ।

श्री बड़े : सुशील मुनि से और प्रधान मंत्री से जो पत्र व्यवहार हुआ है वह सामने आना चाहिये । वह महत्वपूर्ण पत्र व्यवहार है । . . . . . (व्यवधान) . . . . .

अध्यक्ष महोदय : लास्ट डेज है इसलिए मैं आप को रोज करने के लिए कह रहा हूँ ।

श्री बड़े : वह पत्र व्यवहार तो सामने आना चाहिए ।

अध्यक्ष महोदय : अब आप बैठ जाइये । अगर उन को करना है तो वह करेंगी ।

श्री हुकम चन्द कश्यप (देवास) : मैं निवेदन कर रहा हूँ कि सुशील मुनि ने जो अनशन करने की घोषणा की उस पर प्रधान मंत्री से उन का जो पत्र व्यवहार हुआ है वह बहुत ही आवश्यक है और उस पर यहां चर्चा होनी चाहिए । प्रधान मंत्री ने जो विचार पत्र